

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT - II)**

**Item No. 203**  
**(IB)-765/ND/2021**

**IN THE MATTER OF:**

**Mr. Ankit Gupta (through RP Mr. Dham Vir Gupta ... Applicant/Petitioner**

**Under Section: 94 of IBC, 2016**

**Order delivered on 17.02.2022**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS,  
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,  
HON'BLE MEMBER (T)**

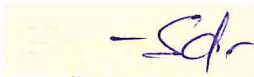
**PRESENT:**

Adv. Akhil for Petitioner

**ORDER**

Proxy Counsel appearing for the Applicant submitted that the main Counsel Adv. Rishi Kapoor is not available today. Hence, he prays for a short accommodation.

Liquidator of the Corporate Debtor namely, Gee Ispat Private Limited appeared and submitted that the Corporate Debtor/Directors are under investigation by the MCA, CBI and the Special Court on the complaint made by IBBI. List the matter on 24.03.2022.

  
**(L. N. GUPTA)**  
**MEMBER (T)**

  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (J)**